

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

CA No. 38/2018, C-IV in (IB)-560(ND)/2018

In the matter of:

M/s. Gormax India

....**Applicant**

Vs.

M/s. SBO Export Pvt. Ltd.

....**Respondent**

Under Section: 9 of IBC Code, 2016.

Order delivered on 10.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant :

For the Respondent :

ORDER

CA 38/18, C-IV is filed by the IRP seeking directions of this Bench against the ex-directors/management of the corporate debtor. Since neither IRP nor any counsel on their behalf is present today. Adjournment to 29.08.2018.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

